



HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 10261 of 1982

Ram Kishun

.....Petitioner(s)

Versus

D.D.C And Others

.....Respondent(s)

Counsel for Petitioner(s) : K.D. Pandey

Counsel for Respondent(s) : D.N. Misra, Mohan Yadav, S.C., S.N. Mishra

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Cases listed under the heading of "Oldest Pending Cases for Priority Hearing" are being revised.
2. Notice was issued to the petitioner to engage another counsel.
3. As per office report, service is sufficient upon the petitioner.
4. Nobody is present to press this writ petition.
5. The instant writ petition is dismissed for want of prosecution.
6. Interim order, if any, is vacated.

(Chandra Kumar Rai,J.)

January 22, 2026

Rameez